

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3005**  
TO BE ANSWERED ON 12.12.2016

**PROGRESS OF PMGSY**

**3005. DR. VIKAS MAHATME:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the status of progress, including the length of road constructed and funds allocated, during the last three years and the current year under various phases of the Pradhan Mantri Gram Sadak Yojana (PMGSY), State/UT-wise and year-wise;
- (b) whether the targets set under the scheme have been achieved; and
- (c) if so, the details thereof and the targets set for the coming three years?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) : 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of the Central Government to provide rural connectivity by way of a single all-weather road with necessary culverts and cross drainage structures, to the eligible unconnected habitations existing in the Core Network. Under PMGSY, the unit of programme is a habitation and not a revenue village.

The programme envisages connecting all eligible unconnected habitations with a population of 500 persons and above (as per 2001 Census) in plain areas and 250 persons and above (as per 2001 Census) in Special Category States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura Himachal Pradesh, Jammu & Kashmir and Uttarakhand), Tribal (Schedule-V) areas, the Desert Areas (as identified in Desert Development Programme) and in Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs/Planning Commission). The PMGSY permits upgradation (to prescribed standards) of existing rural roads in districts where all the eligible habitations of the designated population size have been provided all weather road connectivity.

Details of Central Funds released (till 8.12.2016) and length completed (upto October, 2016) under PMGSY for the last three years and current year are at **Annexure-I**.

(b) : Since inception of PMGSY, out of 1,78,184 eligible habitations, the Ministry of Rural Development has sanctioned the proposals for connecting 1,53,779 habitations and States have reported that 1,19,292 habitations have been connected by constructing/upgrading 4,84,921.38 km road as on 31.10.2016. In addition, 7,771 habitations of population 100 to 249 in 267 LWE blocks identified by Ministry of Home Affairs are now eligible for connectivity under PMGSY. State-wise details are at **Annexure-II**.

(c) : For accelerated execution of PMGSY in the States, the Ministry of Rural Development, in consultation with the Ministry of Finance and the States, has formulated an action plan to advance the completion target of the programme from 2022 to 2019 with enhanced financial allocation to the States and modified funding pattern in the scheme. The fund sharing pattern of PMGSY has been revised in the ratio of 60:40 between the Centre and the States for all States except in Special Category States for which it is 90:10. With sufficient funds available with the States for implementation of PMGSY, the Ministry of Rural Development has advised all the States to submit Detailed Project Reports (DPRs) for balance unconnected habitations as per Core Network.

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## Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Q.No.3005 due for answer on 12.12.2016

## Central Fund Released and Road length completed under PMGSY (2013-14 to 2016-17)

S.No.	States/UTs	2013-14		2014-15		2015-16		2016-17	
		Central Fund Released (Rs.Crore)	Road Length completed (in Km)	Central Fund Released (Rs.Crore)	Road Length completed (in Km)	Central Fund Released (Rs.Crore)	Road Length completed (in Km)	Central Fund Released (Rs.Crore)(upto 8.12.2016)	* Road Length completed (in Km) (upto Oct,16)
1	2	3	4	5	6	7	8	10	11
1	Andhra Pradesh**	5.00	191.58	32.98	595.13	379.20	849.73	197.59	453.44
2	Arunachal Pradesh	8.00	489.04	345.92	546.58	375.00	512.67	205.92	1326.99
3	Assam	240.49	957.96	316.07	869.81	347.82	477.63	298.79	722.60
4	Bihar	850.83	3163.86	1548.16	3631.92	2781.00	3730.08	1472.86	3492.65
5	Chattisgarh	0.00	1292.05	270.75	2648.14	498.00	1859.48	356.56	537.09
6	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Gujarat	519.24	896.29	418.77	1892.16	474.10	1670.68	31.04	40.22
8	Haryana	0.00	3.28	218.96	633.39	304.70	318.99	23.76	53.54
9	Himachal Pradesh	0.00	134.49	99.40	484.96	268.40	755.31	87.98	813.49
10	Jammu & Kashmir	523.24	891.79	416.60	934.66	488.00	488.11	158.44	1547.59
11	Jharkhand	21.86	1030.73	249.48	1750.32	865.00	1346.24	435.45	1457.15
12	Karnataka	5.00	211.43	237.00	627.68	140.80	831.23	196.41	586.14
13	Kerala	1.50	192.46	151.41	345.74	151.00	363.94	133.43	189.62
14	Madhya Pradesh	615.00	3006.27	708.00	5180.92	1122.00	4453.23	846.42	2593.47
15	Maharashtra	0.00	448.88	212.53	499.97	553.30	892.13	296.57	718.94
16	Manipur	4.03	533.12	100.00	300.01	299.80	543.82	196.61	1038.24
17	Meghalaya	0.00	23.68	62.56	44.59	150.70	193.29	102.64	222.42
18	Mizoram	0.00	77.28	54.74	48.60	50.90	136.54	46.43	115.40
19	Nagaland	0.00	293.20	58.99	215.30	4.00	129.00	8.05	362.50
20	Odisha	758.92	3063.22	1051.50	3842.68	1382.70	3779.98	1620.58	3114.22
21	Punjab	117.68	730.38	310.21	737.46	221.10	545.00	65.98	379.99
22	Rajasthan	427.06	2290.31	425.66	3233.33	559.90	2420.75	109.40	324.18
23	Sikkim	1.97	99.36	94.59	120.92	68.60	344.50	88.82	176.94
24	Tamil Nadu	343.48	747.94	239.65	1965.28	205.00	318.38	99.71	594.13
25	Telangana**					273.73	514.83	56.33	257.66
26	Tripura	98.83	291.46	187.36	239.42	274.83	352.12	146.14	290.94
27	Uttar Pradesh	511.93	1109.79	638.70	2000.34	1110.35	5032.15	495.70	2348.67
28	Uttarakhand	0.00	405.16	314.92	714.62	409.20	1191.06	393.14	1168.62
29	West Bengal	306.17	2741.38	1193.80	2232.88	1427.58	2398.48	259.81	708.35
	Total	5360.24	25316.39	9958.70	36336.81	15186.71	36449.33	8430.51	25635.19

\* Length completed during 2016-17 is as per OMMAS.

\*\*United Andhra Pradesh till the year 2014-15



## ANNEXURE II

Annexure referred to Rajya Sabha unstarred Q.No.3005 due for answer on 12.12.2016

**Habitations Cleared & Connected since inception of PMGSY and upto Oct.16**

S. No.	State(s)	Eligible Habitations*	Habitations cleared upto Oct 16	Habitations connected upto 'Oct 16	Length of road works completed (in km)
1	2	3	4	5	6
1	Andhra Pradesh	1591	1181	1009	13520.73
2	Arunachal Pradesh	438	389	368	5488.42
3	Assam	16026	9854	8893	16185.91
4	Bihar	35496	27184	15947	40045.49
5	Chhattisgarh	11108	10133	8758	26590.84
6	Goa	20	2	2	155.33
7	Gujarat	3077	3059	3021	12330.4
8	Haryana	1	1	1	5528.42
9	Himachal Pradesh	3124	2232	2010	11795.77
10	Jammu & Kashmir	2504	2202	1469	6786.16
11	Jharkhand	13375	9103	5907	13512.76
12	Karnataka	297	297	294	18281.4
13	Kerala	435	435	380	2695.14
14	Madhya Pradesh	18429	18003	14530	63379.42
15	Maharashtra	1516	1321	1282	24259.37
16	Manipur	654	549	410	5264.33
17	Meghalaya	702	475	220	1398.21
18	Mizoram	252	161	157	2491.36
19	Nagaland	110	93	93	3451.87
20	Odisha	17901	14766	11421	37916.08
21	Punjab	397	390	390	6908.1
22	Rajasthan	16570	16530	13734	58999.07
23	Sikkim	366	344	281	3140.71
24	Tamil Nadu	2004	1986	1951	13386.18
25	Telangana	934	734	599	9725.6
26	Tripura	1916	1898	1756	3749.07
27	Uttar Pradesh	13452	11623	11228	49539.91
28	Uttarakhand	2233	1299	861	7306.17
29	West Bengal	18671	17535	12320	21089.16
<b>Grand Total:</b>		<b>183599*</b>	<b>153779</b>	<b>119292</b>	<b>484921.38</b>

\* This includes 7771 no. of habitations of population 100+ to 249 in 267 LWE blocks, identified by MHA .

